COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 331 OF 2016 & IA NO. 701 OF 2016

Dated: 13th March, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

Talwandi Sabo Power Ltd. ... Appellant(s)

Vs.

Punjab State Electricity Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. Akshat Jain

Counsel for the Respondent(s) : Mr. Sakesh Kumar for R-1

Ms. Ranjitha Ramachandran Ms. Poorva Saigal for R-2

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on <u>22.05.2018.</u>

(Justice N. K. Patil) Judicial Member (I.J. Kapoor)
Technical Member

ts/mk